Sixteenth Loksabha

an>

Title: Papers laid by Ministers/Members.

माननीय अध्यक्ष : आइटम नं. 12ए रह गया है। श्री शिव प्रताप शुक्ला जी।

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): I beg to lay on the Table a copy of Notification No. 93/2017-Customs (Hindi and English versions) published in Gazette of India dated 21st December, 2017, together with an explanatory memorandum seeking to withdraw the basic custom duty (BCD) exemption on Chana (Chickpeas falling under tariff item 0713 20 00) and Mosoor (Lentils falling under tariff item 0713 40 00) consequently, 30 per cent BCD will be attracted on them with effect from 21st December, 2017 under Section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 7895/16/17]

12.13 hrs

(At this stage, Shri K.C. Venugopal and some other

hon. Members left the House.)